

## Annexure-IV

Name of the corporate debtor: Prasad Properties and Investments Private Limited; Date of commencement of CIRP: 20/09/2019 ; List of Creditors as on:02/09/2022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Green Gardens Private Limited	18-10-2019 revised for type on 19-08-2022	22,65,21,790	22,65,21,790	Unsecured financial advances	-	-	Yes	Nil	-	-	-	-	Part of the same group of Companies as CD and presently in CIRP process. Claim originally filed as OC on 18-10-2019 revised for type FC on 19-08-2022
2	Gemini Arts Private Limited	21-10-2019	4,44,35,213	4,44,35,213	Unsecured financial advances	-	-	Yes	Nil	-	-	-	-	Part of the same group of Companies as CD and presently in CIRP process
3	Dewan Housing Finance Limited	22-06-2020	1,63,92,72,522	-	Co borrower Claim	-	-	-	-	1,63,92,72,522	-	-	-	DHFL had preferred a Belated Claim. The CIRP was set aside by Hon'ble NCLAT. The FC appealed to Hon'ble Supreme Court and the appeal against the set aside was allowed and RP has filed a memo. DHFL have not responded to request from RP to prefer their claim once again
			1,91,02,29,525.00	27,09,57,003.00						1,63,92,72,522				